

**Email only**

Office of the Chairman (District & Sessions Judge), District Legal  
Services Authority, Kangra at Dharamshala.

No. 16/CHA/DLSA/Minutes/DSL/2021- 137

Dated: 26/03/2021

-144


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**OFFICE ORDER**

In compliance of letter No. 47-LSA/LAC/2020/859-861 dated 25/03/2021 received from H.P. SLSA, Shimla, following roster shall be observed by the Panel of Bail & Remand Counsels of Dharamshala to perform, additional duties in Front Office Dharamshala District Kangra w.e.f. 01<sup>st</sup> April, 2021 to 31<sup>st</sup> March 2022:-

Dharamshala			Roster
Sr. No.	Name of the Advocate(s)	Name of the Front Office.	Duty period
1	(a) Ms. Gurpreet. (Mob. 89880-36399 & 70184-72030)  (b) Sh. Anuj Soni, (Mob. No. 82193-50797)	Front office Dharamshala	April 2021 & May 2021. October, 2021 & November, 2021
2	(a) Sh. Rohit Sharma (Mob. No 94185-57746)  (b) Sh. Vineet Singh (Mob. No. 70181-27533)	-----Do-----	June, 2021 & July, 2021. December, 2021 & January, 2022
3	(a) Sh. Akhil Sharma, (Mob. No. 86791-20001) .  (b) Sh. Ankush Kumar (Mob. No 94590-82724)	-----Do----- -	August, 2021 & September 2021. February, 2022 & March, 2022

All concerned are directed to follow the roster strictly w.e.f.  
01<sup>st</sup> April 2021.

**Note:- No, additional honorarium will be paid to Remand Counsel(s) for additional duties in Front Office.**

  
Chairman (District & Sessions Judge),  
District Legal Services Authority,  
Kangra at Dharamshala.  
Phone/fax: 01892-222370  
Email: [cha-dlsa-kan-hp@gov.in](mailto:cha-dlsa-kan-hp@gov.in)

Endst: No. 137-144 Dated: 26/03/2021

Copy forwarded to:-

01 The Ld. Member Secretary, H.P. State Legal Services Authority,  
Shimla w.r.t. letter No. 47-LSA/LAC/2020/859-861 dated 25/03/2021  
for information, please.

02 The Ld. Sessions Judge, Kangra at Dharamshala, Ld. ASJ-I, II, III  
& Special Judge, POCSO Court, Kangra at Dharamshala for information,  
please.

03 The Ld. CJM, & JMICs of Dharamshala for information &  
necessary action.

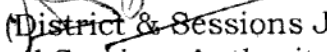
04 The Assistant programmer, District Courts Dharamshala with  
direction to upload the same on website of District Courts Dharamshala.

05 All the Bail & Remand Counsel(s) of Dharamshala for information,  
necessary action & with direction to submit the reports of all courts  
assigned to them on the proforma (attached separately) with in  
stipulated time.

06 The PLVs of Dharamshala for information & necessary action.

07 Notice Board of this Authority/Front Office Dharamshala.

08 Guard file.

  
Chairman (District & Sessions Judge),  
District Legal Services Authority,  
Kangra at Dharamshala.  
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Email: [cha-dlsa-kan-hp@gov.in](mailto:cha-dlsa-kan-hp@gov.in)